

CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 09/04/2019

C.P./260/2/2019 L MALLICK & OTHERS

O.A./260/456/2018 -V/S-

M.A./260/284/2018 DR G BATMANABANE & ORS

ITEM NO: 10

FOR APPLICANTS(S) Adv.: MR.D.P.DHALASAMANT

FOR RESPONDENTS(S) Adv.: MR.B.SWAIN

Notes of The Registry	Order of The Tribunal	
	Learned counsel for the that he does not want view of this, the C.P. disposed of. Notice contemnor(s) is discontemned counsel appear alleged contemnor(s) is	to press this C.P. In is dropped and thus on the alleged charged. Mr.B.Swain, aring on behalf of the
	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)